

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 5323 of 2019**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Birendra Kumar, Advocate
For the Respondent-State	: Mr. Bhaskar Trivedi, AC to SC-III

05/07.09.2021 The present writ petition is taken up today through Video conferencing.

 Mr. Birendra Kumar, the learned counsel for the petitioner, undertakes to remove the defects as pointed out by the office within three weeks.

 In view of the said undertaking, put up this case under appropriate heading after three weeks.

(Rajesh Shankar, J.)

Manish